



Appellate Tribunal for Electricity
Core-4, 7th Floor, SCOPE COMPLEX, Lodhi Road,
New Delhi – 110003

File No. 2/65/2021-Admn./APTEL-121/24

Dated the 22 May 2024

ORDER

In pursuance of Ministry of Petroleum and Natural Gas's notification No L-16021/8/2018-GP-I (p:32078) dated 20.05.2020 and subsequent notification No. L-16021/8/2018-GP-I (E:32078) dated 17.10.2022 after completion of his four years tenure i.e. w.e.f. 22.05.2020 to 21.05.2024, Dr. Ashutosh Karnatak, Hon'ble Technical Member (P&NG) is demitting the office of the Technical Member (P&NG) on after-noon of 21.05.2024.

This issues with approval of the Competent Authority.

(D. C. Sharma)
Director (Administration).

Copy to :

1. Dr. Ashutosh Karnatak, Hon'ble Technical Member (P&NG).
2. Deputy Secretary (R&R), Ministry of Power, Shram Shakti Bhawan, New Delhi for information.
3. Under Secretary (GP), Ministry of Petroleum & Natural Gas w.r.t. their notifications mentioned above .
4. PPS to Hon'ble Chairperson, APTEL.
5. PPS/PS to All Hon'ble Members of APTEL.
5. PS to Registrar, APTEL
6. PAO, Pay & Accounts Office, Ministry of Power, Sewa Bhawan, R.K. Bhawan, New Delhi-110066.
- ✓ 7. Office Assistant (IT) to upload on the website of APTEL..
8. Office copy/Guard File.